

GOVERNMENT OF INDIA
MINISTRY OF JAL SHAKTI,
DEPARTMENT OF WATER RESOURCES, RIVER DEVELOPMENT & GANGA REJUVENATION
LOK SABHA
UNSTARRED QUESTION NO. †4973
ANSWERED ON 25.03.2021

CONSTRUCTION OF CANALS

†4973. SHRI MOHAN MANDAVI

Will the Minister of JAL SHAKTI be pleased to state:

- (a) whether there is any proposal regarding construction of canals including micro and small irrigation projects in Chhattisgarh for irrigation of arable land;
- (b) if so, the details thereof;
- (c) whether there have been any constraints/ objections from the Forest Department in the construction of canals from the proposed reservoirs to the agricultural land in Chhattisgarh and if so, the details thereof;
- (d) the measures taken by the Government to address the said constraints; and
- (e) the reasons for not addressing such issues so far?

ANSWER

THE MINISTER OF STATE FOR JAL SHAKTI & SOCIAL JUSTICE AND EMPOWERMENT

(SHRI RATTAN LAL KATARIA)

(a) & (b) Water resources projects (including construction of canals) are planned funded, executed and maintained by the State Governments themselves as per their own resources and priorities. Role of Government of India is limited to being catalytic, providing technical support and, in some cases partial financial assistance in terms with the existing Central Government schemes. One such ongoing scheme under Pradhan Mantri Krishi Sinchayee Yojana (PMKSY) is for 99 prioritized AIBP projects, which came into implementation during 2016-17. Three projects of Chhattisgarh (namely, Maniyari Tank, Kharung & Kelo) have been included under this scheme for creation of balance irrigation potential of 22.46 thousand hectares.

As far as micro-irrigation schemes are concerned, the government of Chhattisgarh has informed that 54 nos. of schemes have been administratively approved, out of which 09 schemes are under construction.

(c) to (e) With regard to cases where forest land is affected in construction of canals, the Government of Chhattisgarh has informed that forest cases are prepared as per the laid-down norms of forest department and necessary clearance is obtained from Ministry of Environment, Forest and Climate Change, Government of India.
